

From,

Atul Srivastava, H.J.S.,  
Registrar (Judicial) (Services),  
High Court of Judicature at  
Allahabad.

To,

The Director,  
Judicial Training & Research Institute, U.P.,  
Vineet Khand, Gomati Nagar,  
Lucknow

No. 357/Admin. (Services)/2020 Allahabad: Dated: September 09, 2020

Subject: Regarding Nomination of CJMs/CMM for Participation in State Capacity Building Webinar to be organized by JTRI, Lucknow.

Madam,

With reference to your letter no. JTRI/1314 dated 02.09.2020 on the above noted subject, I am directed to inform you that the Hon'ble Court has been pleased to nominate all the CJMs/CMM of the Subordinate Judiciary of Uttar Pradesh for participation in the State Capacity Building Webinar, to be organized by JTRI, Lucknow on 18<sup>th</sup>, 21<sup>st</sup>, 22<sup>nd</sup> and 23<sup>rd</sup> of September, 2020 on DCSR, status of PCPNDT Act and related issues.

Further, I have been directed to inform you that since no officer of any cadre is posted at Amethi Judgeship except for O.S.D. Amethi, therefore, no CJM/CMM has been nominated from Amethi Judgeship for participating in the aforementioned Webinar.

I am, therefore, to request you to kindly take necessary steps accordingly.

Yours faithfully,

sd/-

Registrar (Judicial) (Services)

No. 357(i)/Admin. (Services)/2020 Dated: Allahabad: September 09, 2020

Copy forwarded for information and necessary action to :

1. The Principal Secretary (Judicial) & L.R., Govt. of U.P., Lucknow.
2. All the District & Sessions Judges with the request to kindly inform the officers concerned accordingly.
3. The Joint Registrar (J) (Computer), High Court, Allahabad.

sd/-

Assistant Registrar (Services)